

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2016**

**Dated: 5<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Telengana Offset Printers Association ... Appellant(s)  
Vs.  
Telengana State Electricity Regulatory Commission .... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.  
Mr. Mukund P. Unny  
Ms. Devahuti Tamuli

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy  
Mr. Vidyottma for R-1  
  
Mr. Rakesh Shama  
Mr. Nishant for R-2 & R-3

**ORDER**

At the request of learned counsel for respondent Nos. 2 & 3, the matter is adjourned to **18.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*